

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 08.10.2018 (Monday)**

**Court – II**  
**10:30 AM**

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

**For Hearing (Part Heard)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 43 of 2018	Ajay Kumar Kedia & Ors. Vs. Anita Kedia & Ors.	Vivek Sibal Pooja M. Saigal Rahul Sharma	T.V. Raghuvanshi (R-1)
2.	Comp. App. (AT) No. 123 of 2018	Triumphant Institute of Management Education Pvt. Ltd. & Anr. Vs. Inspire Educational Services Pvt. Ltd. & Ors.	Tejveer Bhatia	Ritin Rai, Saransh Jain

**For Admission (After Notice)**

3.	Comp. App. (AT) No. 222 of 2018	Smiti Golyan & Ors. Vs. Nulon India Ltd. & Ors.	Ranjana Roy Gawai	Sarwar Raza
4.	Comp. App. (AT) No. 324 of 2018	Neptune Overseas Ltd Vs National Multi Commodity Exchange Of India Ltd & Anr <b>With</b>	Hitesh Buch	
5.	Comp. App. (AT) No. 90-91 of 2018	Neptune Overseas Ltd. Vs. National Multi Commodity Exchange of India Ltd.	Nakul Mohta	Mohit D Ram (R-1) Sumesh Dhawan (R-2)

**2:00 PM**

**For Hearing (Part Heard)**

6.	Comp. App. (AT) No. 65 of 2018	Vestal Educational Services Pvt. Ltd Vs. Shri Lanka Venkata Naga Murlidhar & Ors.	Tarun Johri	Samaksh Goyal Gagan Chawla (R3)
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**By Order**  
  
**Joint Registrar**